

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-03-2023 (THURSDAY) AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)  
SHRI. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)

IN THE MATTER OF : Virgo Properties Pvt Ltd

PETITION NUMBER : CP(IB)/28/CHE/2022

APPLICATION NUMBER: [202] a) IA(IBC)/350(CHE)/2022  
b) IA(IBC)/823(CHE)/2022

ORDER

**202)(a)IA(IBC)/350(CHE)/2022 IN CP(IB)/28/CHE/2022**

Ld. Counsel for the Applicant is present. Ld. Counsel for the Respondent is present.

List this matter along with IA(IBC)/823(CHE)/2022 on 30.03.2023 for consideration.

**202)(b)IA(IBC)/823(CHE)/2022 IN CP(IB)/28/CHE/2022**

Ld. Counsel Ms. E. Santhanalakshmi appears for the Applicant. Ld. Counsel Mr. Harikumar appears for the Respondent.

Pleadings are complete in the matter.

Ld. Counsel for the Applicant however seeks time to file additional documents in support of her contentions.

List the matter before the Regular Bench for final arguments on 30.03.2023.

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**AJAI DAS MEHROTRA**  
Member (Technical)

Phk

-sd-

**SANJIV JAIN**  
Member (Judicial)